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Title: Discussion on the motion for consideration of the Compulsory Voting Bill, 2014 (Discussion not concluded).

HON. DEPUTY-SPEAKER: The House will now take up item no. 63.

Shri Janardan Singh 'Sigiwal'.

श्री जनार्दन सिंह शीर्षीवाल (महाराजगंज) : उपाध्यक्ष मण्डोदरा, मैं प्रस्ताव करता हूँ:

'कि अनिवार्य मतदान विधेयक, 2014 पर विवार किया जाये।'

मैं आपके प्रति आभार प्रकट करता हूँ कि आपने मुझे अनिवार्य मतदान विधेयक, 2014 पर चर्चा करने की अनुमति प्रदान की है और मुझे बोलने का भी अवसर दिया है। आरत दुनिया का सबसे बड़ा लोकतांत्रिक देश है। समय के साथ इसकी जीवन्तता में उत्तरोत्तर वृद्धि हुई है। भारत का निर्वाचन आयोग एक स्वतंत्र संतैर्थानिक संस्था है। ... (व्याप्तान)

HON. DEPUTY-SPEAKER: Shri Janardan Singh 'Sigiwal' you can continue your speech next time.

18.01 hrs

The Lok Sabha then adjourned till Eleven of the Clock

on Monday, March 16/Phalgun 25, 1936 (Saka).

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

* Not recorded.

* Not recorded.

* Not recorded.

* English translation of the speech originally delivered in Tamil.

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* Introducing with the Recommendation of the President

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* English translation of the speech originally delivered in Malayalam.